

1	2	3
47.	Saudi Arabia	966
48.	Solomon Islands	677
49.	St. Vincent	1—809
50.	St. Christopher	1—809
51.	St. Lucia	1—809
52.	Tanzania	225
53.	Tonga	676
54.	Trinidad and Tobago	1—809
55.	Tunisia	216
56.	U.A.E.	971
57.	Uruguay	598
58.	Vanuatu (New Hebrides)	678
59.	Venezuela	58
60.	Virgin Is. (British)	1—809
61.	Yemen Arab Republic	967
62.	Yugoslavia	38
63.	Zaire	243

STD in Pathanamthitta District of Kerala

408. PROF. P.J. KURIEN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the progress made so far in the work on STD in Pathanamthitta district of Kerala ; and

(b) when it is likely to be commissioned ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) and (b). STD facility has already been provided to Pathanamthitta in May, 1987.

Price of Cement

409. DR. B.L. SHAIKESH : Will the Minister of INDUSTRY be pleased to state :

(a) whether a substantial increase in the retention price and reduction in the levy obligation for cement units is on the cards ;

(b) if so, the reasons therefor ;

(c) the likely increase in the 'levy' and 'non-levy' cement prices ; and

(d) the steps being taken to ensure optimum production by the cement units in the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (c). Cement Manufacturers' Association have made a representation seeking increase in the retention price of levy cement due to cost escalation in power tariff, price of coal, movement of coal by Railways, increase in the D.A. rates etc. and reduction in levy obligation. No decision has been taken by the Government so far in this regard. As regards non-levy cement, it is free from price and distribution control and its price is determined by cost of production and market forces operating from time to time.

(d) Following are among the important steps which have been taken to ensure optimum production by the Cement units in the country :

- (i) Availability of major inputs viz. coal, power and wagons is monitored on regular basis in the Office of the Development Commissioner for Cement Industry.
- (ii) Cement Industry has been advised to set up captive power generation capacity to supplement grid power, wherever necessary. For this purpose, appropriate relief is granted in fixation of levy quota to compensate part of the additional cost involved in the production of cement from the high cost captive DG power.
- (iii) Retention price for levy cement has been increased by Rs. 24.50 per tonne w.e.f. 15-12-1986.
- (iv) Excise rebate has been granted to new units commencing production on or after 1-4-1986 and those commencing production between 1-1-1982 to 31-3-1986, at the rate of Rs. 50/- per tonne and Rs. 20/- per tonne respectively, provided their production in the relevant financial year is not less than 30% of the licenced capacity (as may be certified by the Development Commissioner for Cement Industry). Rebate will be admissible till the 31st March, 1990.
- (v) Levy quota of cement units has been progressively reduced from time to time.

Techno-economic Viability of Integrated Low Temperature Carbonisation Plant and Formed Coke Industry at Dankuni

410. SHRI SYED MASUDAL HOSSAIN : Will the Minister of ENERGY be pleased to state :

(a) whether Government propose to consider the techno-economic viability of an integrated Low Temperature Carbonisation Plant and Formed Coke Industry at Dankuni using Central Fuel Research Institute process ; and

(b) if not, reasons therefor ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). Following the recommendations of a High Powered Committee, the Dankuni Plant is based on commercially proven UK technology. A CFRI technology could not be adopted due to inadequacy of basic design and Engineering data.

LPG Facility in Orissa

411. SHRI CHINTAMANI JENA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of towns and cities in Orissa which have been covered by the LPG facility as on 31st March, 1987 ;

(b) the criteria adopted to allot LPG agency for a city ;

(c) whether there are still many cities which are not having this facility in the country and particularly in Orissa ;

(d) whether Government are aware that due to scarcity of firewood and other fuel, the demand of LPG is increasing day-by-day ; and

(e) if so, the number of cities in Orissa likely to be covered by LPG facility during the Seventh Five Year Plan Period ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) As on the 31st March, 1987, there were 38 towns/cities in Orissa having LPG facility.

(b) and (c). Towns and cities with population of around 20,000 and above (as per 1981 Census) and offering sufficient potential for opening LPG distributorships on an economically viable basis are being covered in a phased manner by the Oil Industry for setting up of LPG distributorships.

(d) Yes, Sir.

(e) The oil industry draws up LPG Marketing Plants on an annual basis. It is, therefore, not possible to indicate the number of towns in Orissa proposed to be covered with LPG facility during the remaining period of the Seventh Five Year Plan. However, the Oil Companies have planned to establish LPG distributorships in 14 towns of Orissa upto the Marketing Plan 1987-88.